

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.401  
**IA/711(AHM)2021**  
**in**  
**CP(IB) 342 of 2020**

**Proceedings under Section 60(5) IBC**

**IN THE MATTER OF:**

Hitesh Goel RP For Bhadreshwar Vidhyut Pvt Ltd  
V/s  
Nirav Anupam Tarkas RP of Steelco Gujarat Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on 06/12/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Mayur Jugtawat, Adv. for Mr. Nipun Singhvi,  
Adv. & Mr. Vishal Dave, Adv.  
For the Respondent : M s. Hirwa Dave, Adv.

**ORDER**

Ld. Counsel for the Resolution Professional is directed to clarify on the points raised by the Tribunal on or before 08.12.2023.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**